



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

F.No. 10/36/2018-NCLAT

Dated: 30<sup>th</sup> May, 2025

NOTICE (No. 060 / 2025)

It is informed that during the period of Annual Summer Vacation from 02.06.2025 to 29.06.2025 for the National Company Law Appellate Tribunal, Principal Bench, New Delhi, the Registry shall function.

The e-Filing of cases shall be operational and urgent matters may be taken up for hearing as per the mentioning to be made (through Hybrid Mode) before the concerned Vacation Bench sitting on the below-mentioned days.

During the period of vacation from 02.06.2025 to 29.06.2025 the sitting of this Appellate Tribunal (Principal Bench) will be on Monday and Wednesday at 10:30 AM i.e., 02.06.2025, 04.06.2025, 09.06.2025, 11.06.2025, 16.06.2025, 18.06.2025, 23.06.2025 & 25.06.2025 to take up only the urgent matters for which the Board will be notified.

By order of Hon'ble Chairperson

Sd/-

(Sunit Chandra) Registrar